

GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 21st February, 2022

No.HC.XV.12/2021/24 /RV. In continuation of High Court Notification No.HC.XV.12/2021/141/RV. Dated 10.12.2021, Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension), now attached to the Office of the District & Sessions Judge, Dhubri, is allowed to draw subsistence allowance @ 75% of his basic pay and allowance as admissible under the provisions of Rule 53(1)(ii)(a)(i) of the Fundamental Rules with effect from 11.02.2022.

By Order

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.12/2021/24A /RV., Date 21.02.2022
Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo.No.HC.XV.12/2021/141A/RV. Dated 10.12.2021.
- 3.The District and Sessions Judge, Dhemaji, Pin. 787057, for information with reference to High Court Memo.No.HC.XV.12/2021/141A/RV. Dated 10.12.2021.
- 4.The District & Sessions Judge, Dhubri, Pin.783301 for information with reference to High Court Memo. No.HC.XV.12/2021/141A/RV. Dated 10.12.2021.
- 5.The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6.Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension) now attached to the Office of the District & Sessions Judge, Dhubri, Pin.783301 for information with reference to his letter, dated 14.02.2022.
- 7.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
- 8.The Treasury Officer, Dhemaji, Pin. 787057/Dhubri, Pin.783301 for information with reference to High Court Memo.No.HC.XV.12/2021/141A/RV. Dated 10.12.2021.
- 9.The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- ✓ 10.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.

21.02.2022
REGISTRAR (VIGILANCE)

1/2/2022
21/2/2022